

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 266 of 2019 &
IA No. 1272 of 2019**

Dated : 1st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Torrent Power Limited

.... Appellant(s)

Versus

Aarvee Denims and Exports Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Anand K. Ganesan

Counsel for the Respondent(s) :

ORDER

Admit.

Issue notice to the respondents in IA for interim relief and main appeal. Dasti, in addition, is permitted.

List the matter on **12.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js